

Kerala for the services of the financial year 1965-66.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Kerala for the services of the financial year 1965-66."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce the Bill.

11.27 hrs.

APPROPRIATION (NO. 3) BILL*,
1965

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1965-66.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1965-66."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce the Bill.

11.37½ hrs.

APPROPRIATION (NO. 4) BILL*,
1965

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to provide

for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1963, in excess of the amounts granted for those services and for that year.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1963, in excess of the amounts granted for those services and for that year."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce the Bill.

11.28 hrs.

APPROPRIATION (RAILWAYS)
No. 3 BILL,* 1965

The Minister of Railways (Shri S. K. Patil): Sir, I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st day of March, 1963, in excess of the amounts granted for those services and for that year.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services for the purposes of Railways during the financial year ended on the 31st

*Introduced with the recommendation of the President.

*Published in the Gazette of India Extraordinary, Part II, section 2, dated 18-9-65.